

Nomination of cases by Hon'ble the Chief Justice on 16/02/2016

| Sl no. | Case details | Nominated to- | File delivered in section |
|--------------------------|--|--|--|
| DB of Hon....., J | | | |
| 1 | Crl. W. P. - 2476/2016 | Hon. S. K. Gupta, J. | Computer Fresh Section on 17/02/2016 |
| 2 | First Appeal – 202/2014 with First Appeal – 63/2014 with First Appeal Defective – 126/2014 with First Appeal – 62/2014 with First Appeal – 246/2014 with First Appeal – 122/2014 with First Appeal – 121/2014 with First Appeal – 64/2014 with First Appeal – 37/2015 with First Appeal – 170/2014 | Hon. Sudhir Agarwal, J. (with connected cases) | First Appeal Section on 17/02/2016 |
| In DB as a member | | | |
| 3 | Crl. W. P. - 3091/2016 | Hon. Raghvendra Kumar, J. | Computer Fresh Section on 16/02/2016 |
| 4 | Crl. Appeal – 1531/2014 with Crl. Appeal – 1540/2014 with Crl. Appeal – 1303/2014 | Hon. Arvind Kumar Mishra, J. | Crl. Appeal Section on 17/02/2016 |
| Bench Comprising | | | |
| 5 | Crl. Appeal – 4117/2013 with Crl. Appeal – 4783/2013 | Hon. Arvind Kumar Tripathi, J. and Hon. K. N. Bajpayee, J. | Crl. Appeal (H) D.B. Section on 17/02/2016 |
| 6 | Crl. Appeal – 2195/2012 | Hon. Arun Tandon, J. and Hon. Pankaj Naqvi, J. | Crl. Appeal Section on 17/02/2016 |
| Hon....., J. | | | |
| 7 | Bail – 4231/2016 | Hon. Pankaj Naqvi, J. | Computer Fresh Section on 16/02/2016 |
| 8 | Bail – 4255/2016 | Hon. Pankaj Naqvi, J. | Computer Fresh Section on 16/02/2016 |
| 9 | Crl.M.A.(u/s 482 Cr.P.C.) – 9906/2013 | Hon. Ranjana Pandya, J. | 482 Section on 17/02/2016 |
| 10 | Crl.M.A.(u/s 482 Cr.P.C.) – 3890/1997 | Hon. Pankaj Naqvi, J. | 482 Section on 17/02/2016 |

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| | with Crl.M.A.(u/s 482 Cr.P.C.) – 38150/2010 with Crl.M.A.(u/s 482 Cr.P.C.) – 2948/1997 with Crl.M.A.(u/s 482 Cr.P.C.) – 3893/1997 | | |
| 11 | Crl.M.A.(u/s 482 Cr.P.C.) – 30724/2015 with Crl.M.A.(u/s 482 Cr.P.C.) – 26900/2015 with Crl.M.A.(u/s 482 Cr.P.C.) – 24074/2015 | Hon. Manoj Misra, J. (with connected matters) | 482 Section on 17/02/2016 |
| Special Order | | | |
| 12 | S.C.C.Revision – 175/2015 (Nomination Application – 54394/2016) with (Application dt- 5/02/2016 by Learned Counsel for Revisionist addressed to the Hon. The C.J.) | Order - “Lay/List before appropriate Court dealing with such matters.” Order on Nomination Application - “Since the case was released by the Court of Hon'ble Ran Vijai Singh, J. by an order dated 12.02.2016, the application is rejected. Prayer A cannot be granted. Prayer B before appropriate Court.” | Spl. Appeal Section on 17/02/2016 |
| 13 | W. P. - 37443/2015 (Review Application) with (Nomination Application – 54389/2016) | “Place before same Hon'ble Judge Hon'ble R.S.R.Maurya, J.” | Writ B Section on 17/02/2016 |
| Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015 | | | |
| 14 | Civil Contempt – 7533/2015 | Hon. M. K. Gupta, J. | Contempt Section on 17/02/2016 |
| 15 | W. P. - 30816/2015 | Hon. Suneet Kumar, J. | Writ A-II Section on 17/02/2016 |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
17/02/2016